

3

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2017
MA No. 689/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.
V/s.
Murli Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

3	Ms. Jyoti Singh, Ms. Neha i/b Nait	Advocates for Applicant	
---	--	----------------------------	--

Phoenix
Legal

ORDER

MA 689/2017 in CP No. 66/I&BP/NCLT/MB/MAH/2017

At request of the Counsel for the Resolution Professional, list this matter on
12.01.2018 for final hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)